

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/ 99 /2010

Date : 16.12.2010

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No.	Name of Officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
<b><u>ALWAR JUDGESHIP</u></b>		
1.	Ashok Kumar Sharma-II Spl. Judge. SC/ST Cases Court, Alwar	DJ, Alwar
2.	Chandra Prakash Shreemali ADJ(FT), Behror	ADJ, Behror (Camp-Bansoor)
3.	Kamal Prakash Saxena ADJ(FT), Tijara	ADJ, Tijara
4.	Rekha Yadav CJ(JD)-JM, Kishangarhbas	CJ(JD)-JM, Mundawar
<b><u>BALOTRA JUDGESHIP</u></b>		
5.	Jitendra Singh CJ(SD)-CJM, Barmer	ACJ(JD)-JM, Barmer
<b><u>BANSWARA JUDGESHIP</u></b>		
6.	Hari Narain Saraswat CJ(SD)-CJM, Banswara	CJ(JD)-JM, Gaddi
<b><u>BARAN JUDGESHIP</u></b>		
7.	Bina Jain CJ(SD)-ACJM, Chhabra	CJ(JD)-JM, Chhipabarod
8.	Sumarath Lal Meena CJ(JD)-JM, Baran	CJ(JD)-JM, Atru
<b><u>BHARATPUR JUDGESHIP</u></b>		
9.	Sunil Kumar Ojha CJ(JD)-JM, Deeg	CJ(JD)-JM, Kama
10.	Rajni Brijesh ACJ(JD)-JM, Roopwas	CJ(JD)-JM, Roopwas
<b><u>BHILWARA JUDGESHIP</u></b>		
11.	Yogesh Kumar Gutpa CJ(SD)-CJM, Bhilwara	CJ(SD)-ACJM, Mandal
12.	Yashwant Bhardwaj CJ(JD)-JM (East), Bhilwara	CJ(JD)-JM, Mandal
13.	Sukesh Kumar Jain CJ(SD)-ACJM, Mandalgarh	CJ(JD)-JM, Bijoliya
<b><u>BIKANER JUDGESHIP</u></b>		
14.	Bal Krishna Mishra ACJ(SD)-ACJM No.1, Bikaner	ACJ(SD)-ACJM No.3, Bikaner
15.	Purnima Gaur ACJ(JD)-JM No.3, Bikaner	CJ(JD)-JM No.3, Bikaner
16.	Jeejendar Sanwaria ACJ(JD)-JM No.2, Bikaner	1. CJ(JD)-JM, Kolayat AND 2. CJ(JD)-JM, Khajuwala

<u>BUNDI JUDGESHIP</u>		
17.	Mahesh Punetha CJ(JD)-JM, Bundi	CJ(JD)-JM, Hindoli
18.	Anima Dhadhich ACJ(JD)-JM No.2, Bundi	CJ(JD)-JM, Talera
<u>CHITTORGARH JUDGESHIP</u>		
19.	Krishna Kant CJ(JD)-JM, Kapasan	CJ(JD)-JM, Rashmi
<u>CHURU JUDGESHIP</u>		
20.	Ram Pal Jai CJ(JD)-JM, Churu	CJ(SD)-ACJM, Rajgarh
21.	Rajesh Kumar Daria CJ(JD)-JM, Taranagar	CJ(JD)-JM, Rajgarh
<u>DUNGARPUR JUDGESHIP</u>		
22.	Ashwani Kumar Yadav ACJ(SD)-ACJM, Dungarpur	CJ(JD)-JM, Aspur
<u>GANGANAGAR JUDGESHIP</u>		
23.	Prem Singh Dhanwal ACJ(JD)-JM No.1, Ganganagar	CJ(JD)-JM, Ganganagar
24.	Madan Gopal Arya CJ(SD)-ACJM, Anoopgarh	CJ(JD)-JM, Anoopgarh
25.	Daya Ram Godara CJ(SD)-ACJM, Karanpur	CJ(JD)-JM, Padampur
<u>HANUMANGARH JUDGESHIP</u>		
26.	Ranjana CJ(JD)-JM, Hanumangarh	ACJ(JD)-JM, Hanumangarh
<u>JAIPUR CITY JUDGESHIP</u>		
27.	Brajendra Rawat ACJ(JD)-JM No.1, Jaipur City	ACJ(JD)-JM No.2, Jaipur City
<u>JAIPUR DISTRICT JUDGESHIP</u>		
28.	Ganesha Ram ADJ(FT), Kotputli	ADJ, Kotputli
29.	Dr. Sanjay Kumar Gupta CJ(JD)-JM, Sambhar	CJ(JD)-JM, Dudu
<u>JALORE JUDGESHIP</u>		
30.	Dhirendra Singh Rajawat CJ(SD)-CJM, Jalore	1. CJ(SD)-ACJM, Bhinmal AND 2. CJ(JD)-JM, Sanchore
31.	Geeta Choudhary CJ(JD)-JM, Jalore	ACJ(SD)-ACJM No.1, Jalore
<u>JHALAWAR JUDGESHIP</u>		
32.	Rajesh Kumar CJ(SD)-ACJM, Aklera	CJ(JD)-JM, Aklera
<u>JODHPUR JUDGESHIP</u>		
33.	Siddharth Deep ACJ(JD)-JM No.4, Jodhpur	ACJ(JD)-JM No.8, Jodhpur
<u>KARAUJ JUDGESHIP</u>		
34.	Prem Prakash Gupta CJ(SD)-ACJM, Hindaun	1. CJ(JD)-JM, Hindaun AND 2. ACJ(JD)-JM No.1, Hindaun

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**KOTA JUDGESHIP**

35.	Rajesh Meena ACJ(JD)-JM No.1 (North), Kota	1. CJ(SD)-ACJM, Ramganjmandi AND 2. CJ(JD)-JM, Ramganjmandi
36.	Narendra Singh Rathore CJ(JD)-JM, Digod	CJ(JD)-JM, Itawa
37.	Lokesh Kumar Sharma CJ(JD)-JM, Kanwas	CJ(JD)-JM, Sangod

**MERTA JUDGESHIP**

38.	Shail Kumari Solanki ACJ(JD)-JM, Nagaur	CJ(JD)-JM, Nagaur
39.	Avinash Choudhary CJ(JD)-JM, Deedwana	CJ(JD)-JM, Ladnu
40.	Sunil Kumar Yadav CJ(JD)-JM, Degana	CJ(JD)-JM, Jayal

**PRATAPGARH JUDGESHIP**

41.	Amar Chand Singhal DJ, Pratapgarh	Spl. Judge, SC/ST Cases Court, Pratapgarh
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**RAJSAMAND JUDGESHIP**

42.	Narain Singh CJ(SD)-ACJM, Bhim	CJ(JD)-JM, Deogarh
43.	Bulaki Das Vyas CJ(JD)-JM, Nathdwara	CJ(JD)-JM, Railmagra

**SAWAI MADHOPUR JUDGESHIP**

44.	Rama Kant Sharma CJ(SD)-ACJM, Gangapurecity	CJ(JD)-JM, Bamanwas
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**SIKAR JUDGESHIP**

45.	Mahesh Mangtani CJ(JD)-JM, Ringus	CJ(JD)-JM, Srimadhapur
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**SIROHI JUDGESHIP**

46.	Ajeej Khan CJ(JD)-JM, Sirohi	CJ(JD)-JM, Pindwara
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**TONK JUDGESHIP**

47.	Meena Awasthi CJ(JD)-JM, Todaraisingh	CJ(JD)-JM, Deoli
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**NOTE :-**

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case(s) shall be decided on priority basis.

BY ORDER,

  
REGISTRAR (ADMN.)